

Central Administrative Tribunal
 Jabalpur Bench
 Camp at Gwalior

OA No.785/06

Gwalior, this the 8th day of November, 2006.

CORAM

Hon'ble Dr.G.C.Srivastava, Vice Chairman\\
 Hon'ble Shri A.K.Gaur, Judicial Member

Subhash Chandra Ghule
 S/o late Shri K.B.Ghule
 Assistant Accounts Officer, Fund 69
 O/o Accountant General,
 Accts. & Estt.II, Lekha Bhavan,
 Jhansi Road, Gwalior.

Applicant.

(By advocate Shri P.P.Khandelwal)

Versus

1. Union of India through
 Comptroller & Auditor General of India
 10, Bahadur Shah Zafar Marg
 New Delhi.
2. The Accountant General (A&E)II
 M.P.Lekha Bhawan, Jhansi Road
 Gwalior.
3. The Sr.Dy.Accountant General
 Fund I O/o A.G. (A&E) II, M.P.
 Lekha Bhawan, Jhansi Road
 Gwalior.
4. The Dy.Accountant General (Admn)
 O/o A.G.(A&E) II MP
 Lekha Bhawan, Jhansi Road
 Gwalior.

Respondents

(By advocate Shri Akhil Sinha)

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O R D E R (oral)

By Dr.G.C.Srivastava, Vice Chairman

The applicant has made several representations to the authorities for redressal of his grievance, the last one being advocate's notice which was sent on 21.8.06 (A-9). No final reply has been given by the respondents as yet. Learned counsel for the applicant submitted that the applicant would feel satisfied if the respondents are directed to consider the applicant's representation and pass a detailed and reasoned order and give the relief sought for within a specified period.

2. Accepting this prayer, we direct the respondents to consider the applicant's representation including the submission made in the advocate's notice (A-9) and decide the matter within a period of two months from the date of receipt of this order by a detailed and reasoned order and also granting the relief to which he is entitled within this period. It be noted that we have not considered the OA on merits.

3. With the above direction, the OA is disposed of.


 (A.K.Gaur)
 Judicial Member


 (Dr.G.C.Srivastava)
 Vice Chairman

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